

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:3426  
ANSWERED ON:13.12.2012  
SUPPLY OF DRINKING WATER THROUGH TANKERS  
Choudhary Shri Harish;Singh Shri Ijyaraj

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) the number of villages/habitations in the country which are being supplied drinking water through tankers including Rajasthan, State-wise;
- (b) whether these villages/habitations are using tankers due to shortage/lack of other means of providing drinking water;
- (c) if so, the details thereof and the reaction of the Government thereto; and
- (d) the steps taken by the Government for making drinking water available to all the villages facing drinking water shortage?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) As per information received from State Governments the number of rural habitations being supplied drinking water through tankers as on 10.12.2012 is as below:

State      Number of Habitations

(a) Rajasthan    22

(b) Haryana      58

(c) Karnataka    202

(d) Maharashtra 3527

(b)to(d): The States of Karnataka, Maharashtra, Gujarat, Rajasthan, Haryana and Punjab had reported facing problems in supply of drinking water to rural habitations due to drought in 2012. Drinking water supply being a State subject, the Ministry of Drinking Water and Sanitation under National Rural Drinking Water Programme (NRDWP) gives technical and financial support to the States to supplement their efforts to provide drinking water supply to the rural population.

The Ministry had written to all State Governments in June, 2012 informing them about the forecast by Indian Meteorological Department (IMD) and advising them to take steps for preparedness and response in order to tackle drought like situations in States that may develop during South-West Monsoon 2012. The States were requested to prepare a Contingency Plan for the same. As per Standard Operating Procedure, States have prepared Contingency Plans which include activities like deepening of wells; rejuvenation, repair, replacement of pumping machinery including handpumps; augmentation of source; construction of new wells, re-boring of old tube wells, hydro-fracturing and water supply through tankers. The Ministry had also requested the States to send regular reports on the various activities taken up by them to mitigate drinking water problems. Minister of Agriculture and Food Processing Industries and Minister of Rural Development and Drinking Water and Sanitation along with a team of Central officials visited the affected States in August 2012, to assess the drought situation including scarcity of drinking water.

Assistance in the form of additional funds have been given to States who have requested for the same. The Ministry has, after obtaining approval from the Empowered Group of Ministers (EGOM) on drought, released funds under the National Rural Drinking Water Programme NRDWP (calamity component) to the States of Karnataka, Maharashtra and Rajasthan and preponed the release of the 2nd installment of NRDWP funds for 2012-13, to the States of Karnataka, Gujarat, Punjab, Haryana, Maharashtra. The details of the funds released to the affected States under NRDWP for rural water supply in 2012-13, are as below.

(In Rs. Cr.)

State	NRDWP (Program) component Release	NRDWP (Calamity) component Release	Total release
Maharashtra	459.42	15.00	474.423
Gujarat	381.62	0.0	381.62
Karnataka	563.24	24.00	587.24
Rajasthan	650.41	11.00	661.41
Haryana	230.95	0.0	230.95
Punjab	90.33	0.0	90.33